NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION	SIGNATURE
1. Adv. Vidya Nair Advocate	Villya Nan
for Rs	
2. CS Anshul Bhutt PCS	Party_
Por Res. X10/ +4	
1 MR VIVER HOHLI) ADVOMENT	
2 MR NIMIL MATUR) FOX PETETONERS	N

ORDER TCP 44/397-398/NCLT/MB/MAH/2015

Heard and posted for orders on 24.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)